



Government of Jammu and Kashmir
Department of Culture
Civil Secretariat, Jammu/Srinagar

NOTIFICATION

Srinagar, the 14th June, 2018

SRO 273- In exercise of the powers conferred by sub-section (1) of section 3 of the Jammu & Kashmir Ancient Monuments Preservation Act, Samvat, 1977(1920-AD) (Act No. V of 1977), the Government on the recommendations of the Director, Archives, Archaeology & Museums, Jammu & Kashmir intends to declare Old SPS Museum's Building Lalmandi, Srinagar, alongwith land measuring 03 Kanals and 11 Marlas falling under Khasra No 1079 (Ghar Mumkin Ajayab Ghar) and 11 Marlas falling under Khasra No. 1080, a total land measuring 04 Kanals 02 Marlas, as "State Protected Monument" within the meaning of the said Act.

Further in pursuance of sub-section (2) of the aforesaid section 3, objections are invited from the general public for the aforesaid proposal which shall reach to the office of Commissioner/Secretary to Government, Department of Culture, within a period of two months from the date of issuance/ publication of this notification in the newspaper or fixation of this notification at a conspicuous place on the Monument.

By order of the Government of Jammu & Kashmir

Sd/-

(Mohammad Saleem Shishgar)
Commissioner/Secretary to Government
Department of Culture

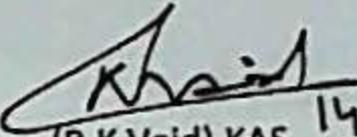
No: Cul/Arch/76/2017

Dated: 14 -06-2018

Copy to the:

1. Principal Secretary to the Hon'ble Chief Minister.
2. Commissioner/Secretary to the Government, Revenue Department
3. Divisional Commissioner, Kashmir.

4. Secretary to the Government , Department of Law, Justice & PA
5. Deputy Commissioner, Srinagar.
6. Director Information, J&K.
7. Director Archives, Archaeology & Museums Srinagar, he is requested to kindly fix up a copy of notification in the conspicuous place on or near the Monument for the view of general public to Invite objections If any. He may also get the notification published in the local newspaper.
8. General Manager, Government press, Srinagar for publication in Government Gazette.
9. Special Assistant to the Hon'ble Minister for Culture *fkio* the Hon'ble Minister.
10. Private Secretary to the Hon'ble Minister of State for Culture.
11. Private Secretary to Commissioner/ Secretary to the Government Department of Culture.
12. Stock file/ SRO file.


(R.K Vaid) KAS 14.6.18

Deputy Secretary to the Government
Department of Culture